

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

215. IA/2964/2024 C.P. (IB)/498(MB)2021

IN THE MATTER OF

moon star securities trading & finance co.ltd

VS

Raghuleela Builders Pvt.Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:- Adv. Nishant Kaushal (PH)

For the RP: Adv. Rajeev Pandey (PH)

ORDER

IA/2964/2024:- RP has filed the reply. Adjourned to **20.08.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)